GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION NO. 990

TO BE ANSWERED ON FRIDAY, 22ND JULY, 2022

Reservation of Parliament Seats for Transgender Community

†990. SHRI SANJAY BHATIA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to reserve or give scrapped Anglo-Indian reserved seats in Parliament and assemblies to transgender community to safeguard their fundamental rights enshrined in the Constitution as they are facing poverty/ discrimination, earning their livelihood through singing, dancing, begging and prostitution and having no elected members in parliament and assemblies despite a sizeable population; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) & (b): No Sir, no such proposal is under consideration of the Government.
